

ELECTION MATTER
URGENT

F.No. C-50/62/2021-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

North Block, New Delhi- 110001
Dated: 4th February, 2022

To
The concerned Pr. Chief Commissioners/ Pr. Director Generals/ Chief
Commissioners/ Director Generals of CBIC

Subject: General Elections to the Legislative Assembly of Uttar Pradesh, 2022-
Deployment of Expenditure Observer deployed in Phase V-Regarding.

Sir / Madam,

I am directed to enclose herewith Election Commission of India's letter No. 464/Exp. Obs/GE-LAs/DEP./EEPS/2022 dated 04.02.2022 on the subject mentioned above and to state that Election Commission of India has relieved Shri P. Imtiyaz Khan IRS(C&IT):2009 (R-18696), Shri Mashhood Ur Rehman Farooqui IRS(C&IT):2009 (R-23893) and Shri Ashok Kumar IRS(C&IT):2013 (R-33272) as Expenditure Observers in General Election to Legislative Assembly of Uttar Pradesh, 2022 and has kept them in reserve.

2. It is requested that the directions of the Election Commission of India may be intimated to the concerned Expenditure Observers.

Yours faithfully,

Encl. As Above.


(S.A. Ansari)

Under Secretary to the Government of India
Tel: 23095529/E-mail: sa.ansari@nic.in

Copy to:

The Website Manager, CBIC, with the request to upload this letter along-with the enclosures on the official website of CBIC with a ticker.


(S.A. Ansari)

Under Secretary to the Government of India

MOST IMMEDIATE

By Special Messenger/E-mail

ELECTION COMMISSION OF INDIA

NIRVACHAN SADAN, ASHOKA ROAD, NEW DELHI-110001

No. 464/Exp. Obs./GE-LAs/DEP./EEPS/2022

Dated: 4th February, 2022

To

Shri. S. A. Ansari, Under Secretary (Ad. II) & Nodal Officer,
M/o Finance, Deptt. of Revenue, Central Board of Indirect Taxes & Customs,
Room No. 47B, North Block,
New Delhi.
(saansari1967@gmail.com)

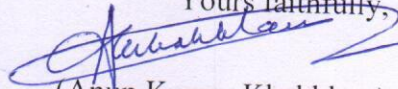
Sub:- General Election to Legislative Assembly of Uttar Pradesh, 2022-Relieving of Expenditure Observers deployed in Phase V – Reg.

Sir,

I am directed to refer to the Commissions letter of even number dated 27.01.2022 and to state that the Commission has relieved **Sh. P Imtiyaz Khan IRS(C&IT):2009 (R-18696), Sh. Mashhood Ur Rehman Farooqui IRS(C&IT):2009 (R-23893) and Sh. Ashok Kumar IRS(C&IT):2013 (R-33272)** from election duty in Uttar Pradesh Assembly Election, 2022 and kept in reserve now.

You are requested to intimate aforesaid Expenditure Observer accordingly.

Yours faithfully,


(Anup Kumar Khakhary)
Under Secretary